

GOVERNMENT OF INDIA
OFFICE OF THE DIRECTOR GENERAL OF CIVIL AVIATION
OPPOSITE SAFDARJUNG AIRPORT, NEW DELHI-110003

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No. 4/1/2020-IR
Dated: 26-06-2020

CIRCULAR

Sub: Travel and Visa restrictions related to COVID-19

In continuation of the circular dated 30.05.2020 on the subject cited above, the competent authority has decided that Scheduled International commercial passenger services to/from India shall remain suspended till 2359 hrs IST of 15th July, 2020. This restriction shall not apply to international all-cargo operations and flights specifically approved by DGCA.

2. However, International Scheduled flights may be allowed on selected routes by the competent authority on case to case basis.
4. Please acknowledge the receipt and ensure strict compliance.



(Sunil Kumar)

Deputy Director General

To

1. All Foreign and Domestic Scheduled Airlines operating flights to/from India;
2. The Chairman, Airport Authority of India;
3. All Airport Operators in India;
4. The Commissioner, Bureau of Immigration.